

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI RAVICHANDRAN RAMASAMY  
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	TCP/81/KOB/2019
SECTION	241(1) C/ACT
NAME OF PARTIES	V SREEKUMAR & ANOTHER V/S VIDYA PRACHARANAM PVT LTD & 7 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	PHILIP MATHEW.
RESPONDENTS ADVOCATE/ PROFESSIONAL	T K BHASKAR, SRINATH SRIDEVAN, K HARISHANKAR, ROC.

**11th JULY 2024**

## O R D E R

**TCP/81/KOB/2019**

Learned representing Counsel, Mr. M A Shaji appears on behalf of the Petitioners through virtual mode. Learned representing Counsel, Mr. Niranjan Sankar Rao appears on behalf of the Respondents through virtual mode.

At the request of Counsels appearing for both sides, List this matter for further consideration on **14.08.2024**.

**Sd /-**

**RAVICHANDRAN RAMASAMY  
MEMBER (TECHNICAL)**

**Sd /-**

**T. KRISHNA VALLI  
MEMBER (JUDICIAL)**